



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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March 06, 2026

**Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – The Amanath Co-operative Bank Ltd., Bangalore – Extension of Period**

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to The Amanath Co-operative Bank Ltd., Bangalore vide Directive No. CO.DOS.SED.No.S1931/12-23-001/2024-25 dated June 12, 2024 for a period of six months up to close of business on December 12, 2024. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond close of business on March 12, 2026.

2. Accordingly, the Reserve Bank of India, in the exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business on March 12, 2026 to close of business on June 12, 2026, subject to review.

3. The aforesaid extension and /or modification by the Reserve Bank of India should not per-se be construed to imply that the Reserve Bank of India is satisfied with the financial position of the bank.

4. Other terms and conditions of the Directive under reference, shall remain unchanged.

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**(Brij Raj)**  
Chief General Manager